

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.191 of 2015 (SZ)

Applicant(s)
Mr. S.P. Muthuraman
Sankar Nagar Post,
Thirunelveli Dist

Respondent(s)
Vs Union of India rep. by ,
the Secretary to Govt,
MoEF & CC, New Delhi
and 7 others

Legal Practitioners for Applicant(s)
Mr. S. Muthu Vairam

Legal practitioners for respondent(s)
Mrs. Me. Saraswathy for R1
Mr.D.S.Ekambaram for R2
Mrs.Yasmeen Ali for R4 & R5

	Orders of the Tribunal
Order No. 40	<p>Date: 14th November, 2017</p> <p>The application is listed for final arguments.</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>List the matter for final arguments on 19.12.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> <p style="text-align: right;">.....E.M. (Shri P.S. Rao)</p>